

### सूखे से हुई हानि

30. श्री उपसेन : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) हरियाणा, पंजाब, राजस्थान, मध्य प्रदेश, उत्तर प्रदेश और बिहार में हाल में सूखे से खरीफ की फसलों को कितनी क्षति हुई है; और

(ख) सरकार ने क्या उपचारात्मक कार्यवाही की है ?

कृषि और सिंचाई मंत्रालय में राज्य मंत्री ( श्री भानु प्रताप सिंह ) : (क) इस वर्ष अभी तक केवल उत्तर प्रदेश तथा राजस्थान की सरकारों ने सूखे की स्थिति की सूचना दी है। उत्तर प्रदेश सरकार ने सूचना दी है कि सूखे की स्थितियों से 28,868 गांव तथा 36.47 लाख एकड़ बोया गया क्षेत्र एवं 79.20 करोड़ रु० के मूल्य की फसलें प्रभावित हुई हैं। राजस्थान सरकार अभी क्षति की मात्रा का अनुमान लगा रही है।

(ख) उपलब्ध सूचना के अनुसार, उत्तर प्रदेश सरकार ने राहत सम्बन्धी कार्य के लिए सूखे से प्रभावित जिलों को अभी तक 12.04 लाख रु० की धनराशि आवंटित की है। इसके अलावा, बस्ती, गोरखपुर, देवरिया और झाबमगढ़ जिलों में शुरू किए जाने वाले परीक्षण सम्बन्धी निर्माण कार्यों के लिए 22 लाख रु० की धनराशि आवंटित की गई है। जहां 50 प्रतिशत या इससे अधिक क्षति हुई है, वहां राज्य सरकार ने कृषि सम्बन्धी समस्त देय धनराशि की बसुली स्थगित कर दी है। राज्य सरकार ने एक एकड़ तक की जोत वाले उन छोटे किसानों में रबी की बुवाई के लिए गेहूं

के बीज तथा उर्वरक का भी मुफ्त वितरण करने का निर्णय किया है, जिनकी फसल को 50 प्रतिशत अथवा इससे अधिक क्षति पहुंची है अन्य किसानों में, जिनके पास एक एकड़ से अधिक की जोत है, तकावी वितरित की जाएगी। केन्द्रीय सरकार, उत्तर प्रदेश सरकार को योजना के लिए अग्रिम सहायता मंजूर करने के बारे में भी विचार कर रही है, जिसमें सूखे से प्रभावित क्षेत्रों में छोटे और सीमांत किसानों को मुफ्त या रियायती दर पर बीजों तथा उर्वरकों की सप्लाई की व्यवस्था भी शामिल होगी। मुफ्त राहत के रूप में गेहूं प्रदान करने का प्रश्न भी विचाराधीन है।

### Accord on Construction of Thein Dam

31. DR. BALDEV PRAKASH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether any accord has been reached between the partner states on the construction of Thein Dam, in the inter-State meeting held for this purpose recently;

(b) if so, the details of the accord;

(c) whether the work is going to be started on the Dam in the near future and the agency under which work will be done; and

(d) the approximate date by which the work will be finished?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) to (c). In the meeting held on 3rd October, 1977, by the Prime Minister with the Chief Ministers of the concerned States it has been decided that the construction work of the Thein Dam should start immediately. Whereas the three States of Punjab, Jammu and Kashmir and Himachal Pradesh have come to an understanding re-

garding sharing of power from Thein Dam, the Government of India would consider the claims of Rajasthan and Haryana in this regard. The Project is to be implemented by the Punjab Government. An inter-State control board will take policy decisions and will give directions to the Punjab Government during the construction stage as well as during operation. This control board will have the Union Minister of Agriculture and Irrigation as Chairman, the Union Minister of Energy as Vice-Chairman and the Chief Ministers and Ministers of Irrigation and Power of the concerned States as Members.

(d) As intimated by the Project authorities (Punjab) the Project is likely to be completed in 1985-86.

**Construction of Barsati in Pitampura Residential Scheme, Delhi**

32. SHRI KACHARULAL HEMRAJ JAIN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Barsati is now allowed on the roof of buildings to be constructed on 84 Sq. meters of plots of land in Pitampura Residential Scheme, Delhi;

(b) whether in the cases where construction of Barsati had been deliberately deleted by the DDA in the plans submitted to it, Barsati will now be allowed to be constructed by persons, who had represented about this to the DDA; and

(c) if not, reasons therefor and the action proposed to be taken against those officers who are responsible for violating the decision in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No, Sir.

(b) and (c). Does not arise.

**Assault on a Gandhian worker**

33. SHRI HITENDRA DESAI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that one Shri N. Damodaran Nayar, an old Gandhian worker, was assaulted and beaten by a R.S.S. worker in Gandhi Smriti during Gandhi Jayanti Week when Shri Nayar was narrating the facts about Gandhi's assassination; and

(b) if so, what steps have the Government taken in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) on 9th October, 1977, a visitor to the Gandhi Smriti, who is reported to be an R.S.S. worker, protested and exchanged hot words with the guide, Shri Damodaran Nayar, when the latter described the assassinating of Mahatma Gandhi as Nathuram Godse, an R.S.S. worker. This was followed by a scuffle in which both sides sustained minor bruises.

(b) Police took the statement of both sides; but as the case was non-cognisable, it did not launch any prosecution. However, to maintain peace, a police constable was posted there.

**Memorandum from West Bengal on Floods**

34. SHRI C. R. MAHATA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that Government of West Bengal submitted a detailed memorandum on the damages caused by the recent flood in the State and suggested certain remedial measures;